

F. No. J-11016/1/2017-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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Shastri Bhawan, New Delhi,  
Dated 20<sup>th</sup> January, 2017

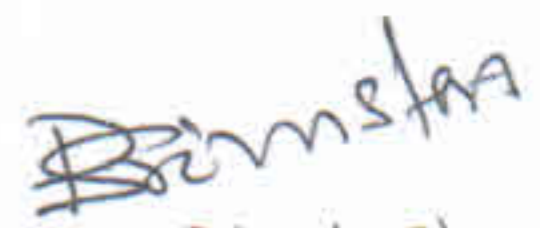
**ORDER**

The President is pleased to engage **Shri Sameer Abhyankar**, Advocate as Group 'B' Panel Counsel for conducting Central Government litigation before Supreme Court of India as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**Supreme Court of India  
Group 'B' Panel Counsel**

Name	Address & Mobile Number	Enrollment No.
SAMEER ABHYANKAR	Basement, C-75, Greater Kailash Part-I, New Delhi-110048. Mob: 9953328394 Phone: 011-41630483 Email: <a href="mailto:sameerabhyankar6@gmail.com">sameerabhyankar6@gmail.com</a>	D/1957/2008

2. The terms & conditions of the engagement of aforesaid counsel will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.lawmin.nic.in](http://www.lawmin.nic.in) under heading 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Deputy Legal Adviser

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. Shri Sameer Abhyankar, Advocate as above.
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Cash (LA) Section.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
11. Guard File/Judicial Section with 5 spare copies.

  
for Section Officer (Judicial)